NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES:

M/s. Shadaab Ahmed Shabbir Pvt. Ltd.

V/s.

M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

SIGNATURE DESIGNATION NAME S. No. Showlenders sigh Advocate for also Abhinar Chandrochal Proposed. Respondent to 425 Lake in Comp. Application & for Respondent NOT in C. p/13/2015 Shadaab Patel Petitionis in

Counsel Kunal Dwarlcadas. a/w.

Adv. Amit Kakin. 1/6. Lunes
Little & la For Respondent Nos.

Order 2 & 3.

CP. No. 10 to 13/397-398/NCLT/MB/MAH/2015

Pleadings having not been completed, at request of the Petitioner, list

this matter on 21st September, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 19th August, 2016.